

**PROFORMA-II**

**STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011**

Name of the M.L.A (in full) and to which the Office belong: **SHRI UMA SHANKAR AKELA**

Present Post held: **M.L.A 21, (BARI) SHARAKHAND VIDHAN SABHA**

Present Pay (i) Basic Pay: **Rs. 20,000/-** (After 01-04-2011) (ii) Gross Salary: **Rs. 68,000/-**

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and relationship with public servant	Present Value	Remarks
1	Jewelry	3	4	5	6	7	8
1	(Gold/Silver/Diamond/Precious/Semi-precious stones etc.)		By Purchase Gold, Silver 20 grms. 120 grms.	Rs. 12,000/-	Wife	Rs. 56,000 Rs. 6,000	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	M.C. 1976 Bal-2005 500-2010	By purchase Motor cycle, Bolero, scooter	Rs. 7000 (M.C) Rs. 47,500 Rs. 11,000	Self.	Rs. 8000/- Rs. 20,000/- Rs. 9,000/-	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO-Systems, Television etc.)	2009, 2010 2011	By purchase of all home appliances like Refrigerator, T.V. and others	Rs. 60,000/-	Self.	Rs. 30,000/-	
4	Electronic Equipments (Computer/Laptop etc.)	2009	By purchase	Rs. 38,000/-	Self.	Rs. 25,000/-	
5	Furniture	2008, 09, 10	Gift, By purchase	Rs. 60,000/-		Rs. 30,000/-	

Date: **22/12/2011**.....

Signature: **Uma Shankar Akela**

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately, the approximate value in relation to the present condition may be indicated.